

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001**

No. NGT(PB)/523/Admn./2015/1079/RG/701

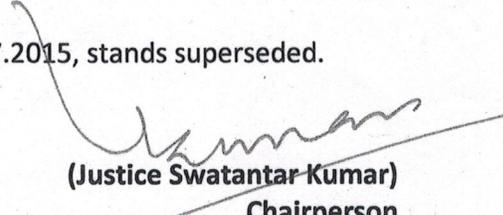
August 18th, 2015

ORDER

In supersession of office order No. 03/BSS-EM/17/NGTTD/2012/1008/RG/620A dated 23.07.2015, in exercise of powers conferred on the Chairperson of the National Green Tribunal vide National Green Tribunal Act, 2010 read with Rule 4 of the National Green Tribunal (Financial and Administrative Power) Rules, 2011 and MoEF Order no. 17(15)/2012-PL/NGT dated 29.06.2012, Sh. Deo Narayan Patil, Registrar, NGT, CZB, Bhopal, is authorized to exercise such Financial Powers vested with the Chairperson, to the extent of Rs. 1,00,000/- (Rs. One Lakh Only) in each case in respect of all the items specified in Schedule V & VI of the Delegation of Financial Power Rules, with effect from today i.e. 10.08.2015.

He is also declared as Head of Office in terms of Rule 14 of Delegation of Financial Power Rules w.e.f 10.08.2015.

With the issuance of this order, the earlier orders dated 23.07.2015, stands superseded.

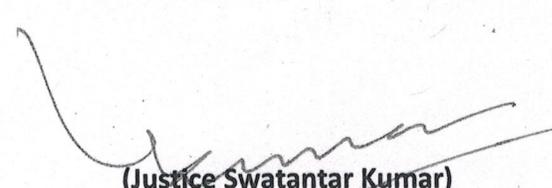

(Justice Swatantar Kumar)
Chairperson

To

Sh. Deo Narayan Patil,
Ld. Registrar, NGT,
Central Zone Bench, Bhopal

Copy to:

1. The Director (IFD), MoEF, New Delhi.
2. The Pay and Accounts Officer, MoEF, Paryavaran Bhawan, CGO Complex Lodhi Road, N.D-110003.
3. Hon'ble Mr. B.S. Sajwan, Expert Member, NGT, CZB, Bhopal
4. The Drawing and Disbursing Officer, National Green Tribunal (NGT), Faridkot House, Copernicus Marg, New Delhi - 110001
5. Director (PL), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi - 110 003
6. Principal Director of Audit, Scientific Department, AGCR Building, I.P Estate, New Delhi.
7. Concerned file (Delegation of Financial Powers)
8. Website of NGT.
9. Sanction Order Guard File.


(Justice Swatantar Kumar)
Chairperson